

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/200(CHE)/2022

NAME OF THE PETITIONER : M/s Rajaguru Spinning Mills Private Limited

NAME OF THE RESPONDENT(S) : Kmp Spinners Private Limited

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. A. Karthikeyan appears for the Applicant. Respondent has been set ex parte vide order dated 23.01.2023.

List the matter for arguments on the Application under Section 9 of IBC, 2016 for 20.03.2023.

-sd-

AJAI DAS MEHROTRA
Member (Technical)

Phk

-sd-

SANJIV JAIN
Member (Judicial)